

THE ADVOCATES (SECOND AMENDMENT) ACT, 1962

No. 25 OF 1962

[4th July, 1962]

An Act further to amend the Advocates Act, 1961.

BE it enacted by Parliament in the Thirteenth Year of the Republic of India as follows:—

1. This Act may be called the Advocates (Second Amendment) Short title Act, 1962.

25 of 1961. 2. In sub-section (1) of section 24 of the Advocates Act, 1961, for the words "appointed day", wherever they occur, the figures, letters and words "28th day of February, 1962" shall be substituted and shall be deemed always to have been substituted. ^{Amendment of section 24.}